

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kerala State Electronics Development Corporation Ltd
Vs
Titanium Tantalum Products Ltd

MAIN PETITION NUMBER : TCP/413/IB/2017

(IA/MA) APPLICATION NUMBERS

MA/799/2019; MA/1313/2019

ORDER

MA/799/2019:

Present: Mr. K.Moorthy, Ld. Counsel for Liquidator.
Mr. Ajoy Khose, Ld. Counsel for R1.
R2 ex-parte.

Arguments on the application heard.

Ld. Counsel for the parties are directed to file written synopsis.

List this application for further hearing on **28.05.2024**.

MA/1313/2019:

Present: None for the Applicant.
Mr. K.Moorthy, Ld. Counsel for Respondent.

Ld. Counsel for Respondent submits that the matter has not been listed yet before Hon'ble High Court. The Respondent is taking steps.

List this application for hearing on **28.05.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**